

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**ORIGINAL APPLICATION NO.060/00759/2017**

**Chandigarh, this the 15<sup>th</sup> day of November, 2017**

...

**CORAM: HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J)  
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

Jyoti D/o Surender Singh, aged about 23 years, resident of House No.4059 Defence Colony, Distt. Jind, Haryana, Investigator Gr-II, Group-B.

**....APPLICANT**

**(Present: None.)**

**VERSUS**

1. Staff Selection Commission, North Western Region, Sector 9, Chandigarh through its Deputy Regional Director.
2. Labour Bureau, M/o Labour & Employment, Chandigarh, Sector 9, Chandigarh.

**....RESPONDENTS**

**(Present: Mr. Ram Lal Gupta, Advocate)**

**ORDER (Oral)**

**HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J):-**

As is evident from the record, that none had appeared on behalf of the applicant on 04.10.2017 & 16.10.2017. Consequently, the present Original Application (OA) was adjourned for arguments for today.

Today, again as nobody is appearing on behalf of the applicant to argue this matter, despite repeated calls, so, we have no option, but to dismiss the case in default.

Therefore, the instant OA is hereby dismissed in default for want of prosecution.

**(P. GOPINATH)**  
**MEMBER (A)**

**(JUSTICE M.S. SULLAR)**  
**MEMBER (J)**

**Dated: 15.11.2017.**

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